COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	CRLA/668/2026 (SC/30/2019)	C HARISH RAO Vs D VIJAY KUMAR	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
2	CRLA/670/2026 (SC/151/2018) IA 1/2026 Condone Delay in Rep	MADDIPATLA RAMAKRISHNA CHOWDARY ALIAS MADDIPATI ALIAS RAMAKRISHNA CHOUDHARY Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	PUBLIC PROSECUTOR	EAST GODAVARI
3	CRLRC/1264/2026 (CRLA/268/2019)	K JEEVA DEVA DAYAKAR Vs THE STATE OF ANDHRA PRADESH	THARIGOPULA SURYA CHAITANYA	PUBLIC PROSECUTOR	WEST GODAVARI
4	CRLRC/1267/2026 (CRL.MP/572/2024) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Condone Delay in Rep	MOHAMMED SHAFI Vs MOHAMMED ZAKIRUNNISA	KASIM NAGASAIM	PUBLIC PROSECUTOR	KRISHNA
5	CRLRC/1268/2026 (CRL.MP/631/2026) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay in Rep IA 3/2026 Suspension Petition	MAREBOYINA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
6	CRLRC/1269/2026 (CRLA/74/2026) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	PAMANJI PRASANNA KUMAR Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	PUBLIC PROSECUTOR	SPS NELLORE
7	CRLRC/1270/2026 (CRL.MP/86/2026) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK KHADIR RAHAMAN ALIAS MUFTHI KHALEEL-UR-RAHAMAN Vs ANDE PAPAIAH GARI VENKATA RAVEENDRA ALIAS AP WINES RAVEENDRA	KALEEMULLA S	PUBLIC PROSECUTOR	YSR KADAPA
8	CRLRC/1271/2026 IA 1/2026 Stay Petition	AMBARKAR KALYAN KUMAR Vs AMBARKAR PAVANI ALIAS HEMA ALIAS HEMALATHA BAI	CHILUKURI KARTHIK	PUBLIC PROSECUTOR	KURNOOL
9	CRLRC/1272/2026 (CA/150/2022) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	POLEPALLI GIRIDHAR KUMAR Vs V SUBHASH CHANDRA BOSE	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
10	CRLRC/1273/2026 IA 1/2026 Modification	CHINTA VENKATA SIVA PRASAD REDDY ALIAS SIVA REDDY Vs KONALA SATISH	K V L NARASIMHA RAO	PUBLIC PROSECUTOR	WEST GODAVARI
11	CRLRC/1274/2026	BODDUIURU PRIDHVI	LAKSHMIKANTH REDDY		KRISHNA

	IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	KUMAR Vs THE STATE OF ANDHRA PRADESH	DESAI	PUBLIC PROSECUTOR	
12	CRLRC/1275/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	BODDULURU PRIDHVI KUMAR Vs THE STATE OF ANDHRA PRADESH	LAKSHMIKANTH REDDY DESAI	PUBLIC PROSECUTOR	KRISHNA

INTERLOCUTORY (REGULAR BAILS)

13	CRLP/9755/2026	MADHAIYAN VISHAL Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	VISAKHAPATNAM
14	CRLP/9758/2026	KAMBALA SRINADH REDDY Vs THE STATE OF ANDHRA PRADESH	K H V SIVA KUMAR	PUBLIC PROSECUTOR	GUNTUR
15	CRLP/9774/2026	BALLANKI JATHIN ALIAS STEPHEN Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	VISAKHAPATNAM
16	CRLP/9790/2026	JONNAVARAM PAVAN KUMAR ALIAS PAVAN Vs THE STATE OF ANDHRA PRADESH	MANTAPAMPALLE RAMPRASAD	PUBLIC PROSECUTOR	CHITTOOR
17	CRLP/9798/2026	NIDIGATIA GOWRI SHANKAR ALIAS PITCHI GOWRI ALIAS GOWRI Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	PUBLIC PROSECUTOR	VISAKHAPATNAM
18	CRLP/9804/2026	REPANA PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	CHITTOOR

INTERLOCUTORY (ANTICIPATORY BAILS)

19	CRLP/9760/2026	MATTA DURGA PRASAD ALIAS PRASAD Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
20	CRLP/9772/2026 IA 1/2026 Direction Petition	VAKA VENKATA SUJATHA Vs THE STATE OF ANDHRA PRADESH	DIRISALA KRISHNA VAMSI	PUBLIC PROSECUTOR	PRAKASAM
21	CRLP/9779/2026 IA 1/2026 Direction Petition	YEMINENI RAMBABU Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	PUBLIC PROSECUTOR	GUNTUR
22	CRLP/9793/2026	AVULA BALA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	PUBLIC PROSECUTOR	YSR KADAPA
23	CRLP/9794/2026	B KUMAR Vs THE STATE OF ANDHRA PRADESH	VALLURI HEMANTH MANIKANTA CHARY	PUBLIC PROSECUTOR	CHITTOOR
24	CRLP/9799/2026	DEVALLA SIVA PARVATHI Vs THE STATE OF ANDHRA PRADESH	KALE VIJAYA RAJU	PUBLIC PROSECUTOR	KRISHNA
25	CRLP/9807/2026 IA 1/2026	UTUKOORI RAGHU RAMI REDDY	S DUSHYANTH REDDY	PUBLIC PROSECUTOR	YSR KADAPA

Miscellaneous Petition Vs
THE STATE OF ANDHRA PRADESH

COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST- PROCEEDINGS THROUGH HYBRID MODE)

(BAIL PETITIONS)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
26	IA/1/2025 Cancelation of Bail CRLP/7923/2024	THE STATE OF ANDHRA PRADESH Vs	PUBLIC PROSECUTOR	SRAVAN KUMAR NAIDANA	VIZIANAGARAM
FOR ORDERS					
27.1,27.2,27.3 along with 27					
27	CRLP/9552/2026 IA 1/2026 Miscellaneous Petition	THUNGA RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	(C)	YSR KADAPA
27.1	CRLP/9553/2026 IA 1/2026 Miscellaneous Petition	GUNTI VENKATA GURU NAGENDRA @ GANTI NAGENDRA Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR		YSR KADAPA
27.2	CRLP/9554/2026 IA 1/2026 Miscellaneous Petition IA 2/2026 Implead Petition	BANDI NITYANANDA REDDY Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	POSANI AKASH	YSR KADAPA
27.3	CRLP/9567/2026 IA 1/2026 Miscellaneous Petition	BUCHIGALLA SAMSON @ SYAMYUS Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	YSR KADAPA
28	CRLP/9565/2026 IA 1/2026 Miscellaneous Petition	VENNAPUSA VENKATA REDDY ALIAS MAHESH Vs THE STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR (tom)	PRAKASAM
INTERLOCUTORY (REGULAR BAILS)					
29	IA/1/2026 Relaxation Petition CRLP/10319/2025	KONDISETTI JAGADEESH @ PALA JAGADEESH Vs THE STATE OF AP	MALIREDDY GOWTHAM	- PUBLIC PROSECUTOR	SPS NELLORE
30	IA/1/2026 Relaxation Petition CRLP/12912/2025	KONDISETTI JAGADEESH ALIAS PALA JAGADEESH Vs THE STATE OF ANDAHRA PRADESH	MALIREDDY GOWTHAM	- PUBLIC PROSECUTOR	SPS NELLORE
31	IA/1/2026 Relaxation Petition CRLP/395/2026	POKURU MAHESH Vs THE STATE OF ANDHRA PRADESH	MALIREDDY GOWTHAM	- PUBLIC PROSECUTOR	SPS NELLORE
32	IA/1/2026 Relaxation Petition CRLP/7388/2026	KAVALA VENKATA NARASIMHAM Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	- PUBLIC PROSECUTOR	GUNTUR
33	IA/1/2026 Modification CRLP/7475/2026	ADDAGARLA PRAKASH KUMAR ALIAS ADDOGARLA PRAKASH KUMAR Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	VISAKHAPATNAM

34	CRLP/7502/2026 IA 1/2026 Dispense with Petition	GAVVALA MALLESWARI Vs THE STATE OF ANDHRA PRADESH	SANAGA ASHOK KUMAR	PUBLIC PROSECUTOR	YSR KADAPA
35	IA/1/2026 Relaxation Petition CRLP/7889/2026	NAGINENI KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	KISHORE KUMAR KATARI	- PUBLIC PROSECUTOR	CHITTOOR
36	CRLP/7910/2026	RAJENDRAN S Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR SANTHI CHANDRA(Sr.STANDING COUNSEL FOR DRI AND DGGI)	VISAKHAPATNAM
37	CRLP/7921/2026	SAMAREDDI CHANDUBABU Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
38	CRLP/8121/2026	SURESH C Vs THE STATE OF ANDHRA PRADESH	JESHTADI SUNIL KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
39	CRLP/8642/2026	MORLA LAVANYA Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	PUBLIC PROSECUTOR	GUNTUR
40	CRLP/8803/2026	KADAPA SANKAR Vs THE STATE OF ANDHRA PRADESH	GIRINDRA PRASAD B.	PUBLIC PROSECUTOR	CHITTOOR
41	CRLP/8852/2026 IA 1/2026 Implead Petition	PENETI MASTHAN ALIAS MASTHANAIAH Vs THE STATE OF ANDHRA PRADESH	NALABOLU VENKATA PAVANKUMAR	PUBLIC PROSECUTOR	SPS NELLORE
42	CRLP/8858/2026 IA 1/2026 Implead Petition	CHORAGUDI RAVIKANTH Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (CELL)	KRISHNA
43	CRLP/8888/2026	MADAPANA SRINIVASA RAO Vs UNION OF INDIA	NAGARAJU PUTCHALA	SURESH KUMAR ROUTHU (SPL PP FOR NCB)	VISAKHAPATNAM

44.1 along with 44

44	CRLP/9022/2026 IA 1/2026 Implead Petition	THE STATE OF ANDHRA PRADESH Vs KONETI VENKATA RAJU	PUBLIC PROSECUTOR	BABU RAO PANDIRI P S P SURESH KUMAR Spl. Public Prosecutor for CBI	KRISHNA
44.1	CRLP/8853/2026 IA 3/2026 Amendment Petition	SUDA SURESH VEERA VENKATA NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR RITHVIKA KOGANTI P S P SURESH KUMAR Spl. Public Prosecutor for CBI	KRISHNA
45	CRLP/9124/2026	GANGAIAH ALIAS KASTHURI GANGADHARAM Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
46	CRLP/9131/2026	NAUBAHARBIBI SHAIK Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	SRIKAKULAM

47	CRLP/9133/2026	MANSUR Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	EAST GODAVARI
48	CRLP/9147/2026	NAVULURI ASHOK REDDY Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	PUBLIC PROSECUTOR	GUNTUR
49	CRLP/9152/2026	TANDASA AVINASH ALIAS LEO Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
50	IA/3/2026 Relaxation Petition CRLP/9154/2026	DR RAVI PRAKASH Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	- PUBLIC PROSECUTOR N SIVA REDDY	YSR KADAPA
51	CRLP/9266/2026	MEKALA CHANDRAIAH Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR	SPS NELLORE
52	CRLP/9407/2026	MARRI HARI ALIAS MARRI HARSHAVARDHAN REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
53	CRLP/9410/2026	JOGESHA PANGI Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
54	CRLP/9412/2026	LILU NAYAK Vs THE UNION OF INDIA	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
55	CRLP/9413/2026	SUDARSHAN KHARAS ALIAS DADA Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
56	CRLP/9415/2026	MANUPATI SAI TEJA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
57	CRLP/9425/2026	BATHALA VENKATA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	MANTAPAMPALLE RAMPRASAD	PUBLIC PROSECUTOR	CHITTOOR
58	CRLP/9440/2026	MADI SIVAGANEASH DORA Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	EAST GODAVARI
59	CRLP/9441/2026	SURESH BALIRAM DAYAL Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
60	CRLP/9444/2026	KILLO RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR	SPS NELLORE
61	CRLP/9449/2026	IRFAN Vs THE STATE OF ANDHRA PRADESH	PENDRA KISHORE	PUBLIC PROSECUTOR	EAST GODAVARI

62	CRLP/9459/2026	SALADI RAMGOPAL ALIAS RAJEEV REDDY SUBRAHMANYAM GOPAL RAMGOPAL NAIDU SUNKARA SIVARAMAKRISHNA GO Vs THE STATE OF ANDHRA PRADESH	MANTAPAMPALLE RAMPRASAD	PUBLIC PROSECUTOR	VISAKHAPATNAM
63	CRLP/9468/2026 IA 1/2026 Miscellaneous Petition	KAMIREDDY SATHYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	PUBLIC PROSECUTOR (tom)	SPS NELLORE
64	CRLP/9472/2026	PANGI PETHURU ALIAS BOBBY Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
65	CRLP/9475/2026	VUDIKALA SAI KUMAR ALIAS VUCLIKALA (UDIKALA) SAI RAM Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
66	CRLP/9476/2026	KP VEERAPPAN ALIAS VEERAPPA Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
67	CRLP/9477/2026	USTAD MEHABOOB ALI Vs THE STATE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	PUBLIC PROSECUTOR	KURNOOL
68	CRLP/9478/2026	DINESH KUMAR AIAS J DINESH KUMAR Vs THE STATE OF ANDHRA PRADESH	BOOSARA V N PRAVEEN KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
69	CRLP/9479/2026	RAYAPUDI DEEPAK ALIAS BANNU Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	PUBLIC PROSECUTOR	KRISHNA
70	CRLP/9482/2026	SACHIN HEMANT PAWAR Vs THE STATE OF ANDHRA PRADESH	KOPPISETTI PARVATI DEVI	PUBLIC PROSECUTOR	EAST GODAVARI
71	CRLP/9489/2026	ASU DURGA Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO	PUBLIC PROSECUTOR	WEST GODAVARI
72	CRLP/9509/2026	PILLA GOWTHAM Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	EAST GODAVARI
73	CRLP/9515/2026	BALAMURALIKRISHNAN SELVARAJ Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	SRIKAKULAM
74	CRLP/9519/2026	JAFFAR Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
75	CRLP/9526/2026	MALLE BOINA VINOD	JOSEPH PREM KUMAR	PUBLIC PROSECUTOR	PRAKASAM

		KUMAR Vs THE STATE OF ANDHRA PRADESH	KUMMARIKUNTA		
76	CRLP/9549/2026	DULAPALLI SANJEEV KUMAR ALIAS BOBBY Vs THE STATE OF ANDHRA PRADESH	DUNGA SATYA SAI SUBRAHMANYAM	PUBLIC PROSECUTOR	EAST GODAVARI
77	CRLP/9557/2026	N RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	ROSEDAR S.R.A	PUBLIC PROSECUTOR (tom)	CHITTOOR
78	CRLP/9584/2026 IA 1/2026 Miscellaneous Petition	YARLAGADDA HEMANTH Vs THE STATE OF ANDHRA PRADESH	PECHATHY RANGA RAO	PUBLIC PROSECUTOR	WEST GODAVARI

INTERLOCUTORY (ANTICIPATORY BAILS)

79	IA/1/2026 Relaxation Petition CRLP/4501/2026	DR RAYAGADA SANTOSH PATNAIK Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	- PUBLIC PROSECUTOR	VISAKHAPATNAM
80	CRLP/7951/2026	LOKESH REDDY ALIAS IRALA LOKESH Vs THE STATE OF ANDHRA PRADESH	VAJJA CHETHAN KUMAR REDDY	PUBLIC PROSECUTOR CH VENKATA SIVA SESHU BABU (tom)	CHITTOOR
81	CRLP/8029/2026	D YUVARAJ Vs THE STATE OF ANDHRA PRADESH	DEVIPRASAD P	PUBLIC PROSECUTOR HARINATH REDDY SOMA ARRABOLU SAI NAVEEN	CHITTOOR
82	CRLP/8447/2026	K ABDUL HADI Vs THE STATE OF ANDHRA PRADESH	MUSAWRI	PUBLIC PROSECUTOR	KURNOOL
83	CRLP/8471/2026	MOGILIGUNTA RAVI ALIAS CHINA RAVI Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	PUBLIC PROSECUTOR	SPS NELLORE
84	CRLP/8849/2026	PANUGANTI CHAITANYA Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	PUBLIC PROSECUTOR POSANI AKASH LEGAL AID VENKATA MOHAN RAO PATHAKOTA	KRISHNA
85	CRLP/9095/2026	NELLURI VASU Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	PUBLIC PROSECUTOR (tom)	KRISHNA
86	CRLP/9201/2026 IA 1/2026 Direction Petition	UNNAM ARUN KUMAR ALIAS MOSHE Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	PUBLIC PROSECUTOR	GUNTUR
87	CRLP/9225/2026	DUGGASANI SIVATHIRUPATHI REDDY Vs THE STATE OF ANDHRA PRADESH	SIVASUBRAMANYAM AVINASH	PUBLIC PROSECUTOR	KURNOOL
88	CRLP/9234/2026	ATTILI SUBBARAO Vs THE STATE OF ANDHRA PRADESH	I.A.VAMSI KRISHNA	PUBLIC PROSECUTOR	PRAKASAM
89	CRLP/9265/2026	UNNAM SUDHEER ALIAS	SRIPATHI RAVI TEJA	PUBLIC PROSECUTOR	GUNTUR

	IA 1/2026 Direction Petition	SANNY Vs THE STATE OF ANDHRA PRADESH			
90	CRLP/9344/2026	A RAJESWARI KUMAR Vs THE STATE OF ANDHRA PRADESH	B V S CHALAPATI RAO	PUBLIC PROSECUTOR	GUNTUR
91	CRLP/9404/2026	MANYAM DURGA ROA Vs THE STATE OF ANDHRA PRADESH	SAMBHU PRASAD PEDIREDDI	PUBLIC PROSECUTOR	EAST GODAVARI
92	CRLP/9446/2026	YENNI CHIRANJEEVI Vs THE STATE OF ANDHRA PRADESH	KINTALI DHARMA RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
93	CRLP/9469/2026	BALA GANESH Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	GUNTUR
94	CRLP/9496/2026	PASAM PRAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	K H V SIVA KUMAR	PUBLIC PROSECUTOR	GUNTUR
95	CRLP/9517/2026	SHAIK ASIF Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR	SPS NELLORE
96	CRLP/9524/2026	SHAIK RAHIMAN ALIAS SHAIK RAHEEM Vs THE STATE OF ANDHRA PRADESH	VENKATA MOHAN RAO PATHAKOTA	PUBLIC PROSECUTOR	VISAKHAPATNAM
97	CRLP/9559/2026 IA 1/2026 Miscellaneous Petition	S. SAHADEVA REDDY Vs THE STATE OF ANDHRA PRADESH	YANAGUNURU SHASHANK	PUBLIC PROSECUTOR (tom)	CHITTOOR
98	CRLP/9560/2026 IA 1/2026 Miscellaneous Petition	S SAHADEVA REDDY Vs THE STATE OF ANDHRA PRADESH	YANAGUNURU SHASHANK	PUBLIC PROSECUTOR (tom)	CHITTOOR
99	CRLP/9563/2026	KAYALA RAJESH ALIAS KAYALA RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	P RAVIKANTH	PUBLIC PROSECUTOR	KRISHNA

COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Monday The 2nd day of November 2026(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
100	CRLRC/397/2019 (CRLA/351/2018)	A.VENKATA RAO Vs STATE OF AP	RAMA MURTY P V S A	PUBLIC PROSECUTOR (AP) DASARI S V V S V PRASAD	WEST GODAVARI
101	CRLRC/455/2019 (CRLA/422/2018)	T.P.KONDAL RAO Vs M A K KUMAR	S SYAMSUNDER RAO	PUBLIC PROSECUTOR	WEST GODAVARI
102	CRLRC/552/2019 (CRLA/270/2016)	N.NAGESWARA RAO Vs STATE OF AP	SREENIVASA RAO VELIVELA	PUBLIC PROSECUTOR (AP)	KRISHNA
103	CRLRC/614/2019 (CC/538/2013)	PUJARI NADIPI NARASIMHULU Vs STATE OF AP	M SOLOMON RAJU	PUBLIC PROSECUTOR (AP) GODAVARI V DURGA PRASAD	ANANTAPUR
104	CRLRC/925/2019 (CRLA/370/2016) IA 2/2019 Stay Petition	NAGUBANDI PRABHAKAR RAO Vs NAGUBANDI PADMAVATHI	SREENIVASA RAO VELIVELA	SRINIVASULU P-20257/AP/290/1986 PUBLIC PROSECUTOR	KRISHNA
105	CRLRC/1046/2019 (CRLA/284/2018) IA 2/2019 Suspension Petition	KATTA VENKATESWARLU Vs STATION HOUSE OFFICER	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	PRAKASAM
106	CRLRC/204/2020	MUNIPALLI PRASANTHA RAJU Vs THE STATE OF A.P.	Y KOTESWARA RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
107	CRLRC/283/2020 (CRLA/237/2018) IA 2/2020 Miscellaneous Petition	SANAGALA KUTUMBA RAO Vs KALANGI YEDUKONDALU	MORTHA SRINU BABU	PUBLIC PROSECUTOR	KRISHNA
108	CRLRC/450/2020 (CRL.MP/12/2016)	ADAPA KUMAR Vs ADAPA LALITHA	K V VIJAYA KUMAR	S DILIP JAYA RAM	GUNTUR
109	CRLRC/1125/2023	GADU APPALA NAIDU Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
110	CRLRC/658/2026 (CRLA/35/2024)	P SURYANARAYANA Vs THE STATE OF ANDHRA PRADESH	PABBATHI MAHESH	PUBLIC PROSECUTOR	SRIKAKULAM
111	CRLRC/801/2026 (CRLA/56/2024)	DEVISETTI VENKAT Vs PEDDI RANGARAO	P SAI SURYA TEJA	TOTA TEJESWARA RAO PUBLIC PROSECUTOR	SRIKAKULAM
112	CRLRC/888/2026 IA 2/2026 Suspension Petition	CHALLA SUBBA RAMBABU Vs THE STATE OF ANDHRA PRADESH	JAKKULA PRUDHVIRAJ	PUBLIC PROSECUTOR C SUBODH (tom)	SPS NELLORE
FOR COMPLIANCE					
113	CRLRC/27/2020	DADI MADHU @ MADHUSUDAN RAO Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR (AP) (tom)	EAST GODAVARI

114	CRLRC/188/2020	V KARTHIIK Vs V.SRIDEVI @ KAVYA	O MANOHER REDDY	HARANADHA RAJU KATTA PUBLIC PROSECUTOR	KURNOOL
115	CRLRC/391/2024 (CC/1405/2011)	SRI MARUDUPUDI VEERA VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	PUBLIC PROSECUTOR (AP) GUDAPATI JOHN DEVA SUNDAR (S)	VISAKHAPATNAM

For Execution of Warrants

116	CRLRC/440/2019 (CRLA/23/2016) IA 1/2019 Condone Delay Petition IA 2/2019 Suspension Petition	P.RAMAKRISHNA CHOWDARY Vs STATE OF AP	N SIVA REDDY	PUBLIC PROSECUTOR (AP) PULIPATI RADHIKA	VISAKHAPATNAM
117	CRLRC/603/2025 (CA/5/2023) IA 1/2025 Condone Delay Petition	MARIPALLI YELLA RAO Vs STATE	KANAKALA DEVI PRASANNAKUMAR	PUBLIC PROSECUTOR Y MALATHI	VIZIANAGARAM

ADMISSION

118	CRLRC/549/2025 (MC/269/2016) IA 1/2025 Condone Delay Petition IA 2/2025 Dispense with Petition IA 3/2025 Suspension Petition	PALUKURI LAKSHMI NAGESWARA RAO @ NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	OMKAR D	PUBLIC PROSECUTOR JHANSI GUDURU	KRISHNA
119	CRLRC/1060/2025 (MC/19/2017) IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition	VEMURI RANGANADH Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	PUBLIC PROSECUTOR KUNTAMUKKALA SAI SREE SANJAY	KRISHNA
120	CRLRC/548/2026 (CRP/37/2024)	BONDILI UDAY SINGH Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	PUBLIC PROSECUTOR C SHANMUKHA RAO	KURNOOL
121	CRLRC/679/2026 (CRLA/224/2023) IA 2/2026 Stay Petition	SRI REMALLE VENKATA SUBBA RAO ALIAS KONKA VENKATA SUBBA RAO Vs SMT BATHINA ALIAS KONKA KAMESWARI	VENKAT CHALASANI	PUBLIC PROSECUTOR	KRISHNA
122	CRLRC/699/2026 IA 1/2026 Stay Petition	IVATURI GANAPATHI SARMA Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	KRISHNA
123	CRLRC/851/2026	PONNANA SRIDHAR Vs DANDUGULA JANARDHARNA RAO	ELURU SESHA MAHESH BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
124	CRLRC/922/2026 (CFR/894/2025) IA 1/2026 Stay Petition	METLA ARUNA KUMARI Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	PUBLIC PROSECUTOR MALLIKARJUNA RAO CH	GUNTUR
125	CRLRC/1193/2026 (CRL.MP/756/2026) IA 1/2026 Dispense with Petition	NADIPINTI SATHISH ALIAS BADRI Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	VISAKHAPATNAM
126	CRLRC/1234/2026 IA 1/2026 Suspension Petition IA 2/2026 Condone Delay Petition	OMMI PRASAD Vs THE STATE OF ANDHRA PRADESH	SHAIK JAHANGEER BASHA	PUBLIC PROSECUTOR	EAST GODAVARI

127	CRLRC/1238/2026 IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition	VANTARAM GOPALA MURTY Vs THE STATE OF ANDHRA PRADESH	APPA RAO KOTHURU	PUBLIC PROSECUTOR	GUNTUR
128	CRLRC/1240/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Condone Delay in Rep	KUNCHALA SRINIVASA RAO Vs CHALLA VENKATESWARLU	ANJANEYA SARMA.M	PUBLIC PROSECUTOR	PRAKASAM

INTERLOCUTORY

129.1,129.2,129.3,129.4,129.5,129.6 along with 129

129	CRLRC/363/2023 (CRLA/515/2019)	SESHAM RAO NIRANJAN Vs C.L MITTAL (HUF)	R SIVA SAI SWARUP	DODDALA YATHINDRA DEV PUBLIC PROSECUTOR	VISAKHAPATNAM
129.1	CRLRC/365/2023 IA 1/2026 Extension Petition	SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP) DODDALA YATHINDRA DEV	VISAKHAPATNAM
129.2	CRLRC/375/2023 IA 1/2026 Extension Petition	SESHAM RAO NIRANJAN Vs VIDHAN MITTAL	R SIVA SAI SWARUP	DODDALA YATHINDRA DEV PUBLIC PROSECUTOR	VISAKHAPATNAM
129.3	CRLRC/383/2023 IA 1/2026 Extension Petition	SESHAM RAO NIRANJAN Vs C.L.MITTAL	R SIVA SAI SWARUP	DODDALA YATHINDRA DEV PUBLIC PROSECUTOR	VISAKHAPATNAM
129.4	CRLRC/384/2023 IA 1/2024 Extension Petition IA 1/2026 Extension Petition	SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP) DODDALA YATHINDRA DEV	VISAKHAPATNAM
129.5	CRLRC/390/2023 IA 1/2024 Extension Petition IA 1/2026 Extension Petition	SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP) DODDALA YATHINDRA DEV	VISAKHAPATNAM
129.6	CRLRC/391/2023 IA 1/2024 Extension Petition IA 1/2026 Extension Petition	SESHAM RAO NIRANJAN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP) DODDALA YATHINDRA DEV	VISAKHAPATNAM
130	IA/2/2026 Review Petition WP/943/2026	PENTAKOTA VASU GANESH Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR HOME	VISAKHAPATNAM
131	IA/3/2026 Suspension Petition WP/943/2026	PENTAKOTA VASU GANESH Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR HOME	VISAKHAPATNAM
132	IA/2/2026 Recall Petition CRLRC/1157/2026	SHAIK IRFAN Vs DESHMUKH AMJAD KHAN	SUDEEPTHI POTLURI	SHAIK MOHAMMED ISMAIL SRIPATHI RAVI TEJA PUBLIC PROSECUTOR	YSR KADAPA
133	IA/2/2026 Recall Petition CRLRC/1158/2026	SHAIK IRFAN Vs DESHMUKH AMJAD KHAN	SUDEEPTHI POTLURI	SHAIK MOHAMMED ISMAIL SRIPATHI RAVI TEJA PUBLIC PROSECUTOR	YSR KADAPA

FINAL HEARING

134	CRLRC/1289/2019 (CRLA/98/2018)	T DORA BABU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR
135	CRLRC/1224/2025 (CA/31/2022)	MAGULURI BALA GANGADHARA TILAK ALIAS GANGADHARA TILAK Vs THE STATE OF ANDHRA PRADESH	K H V SIVA KUMAR	PUBLIC PROSECUTOR NANDA KISHORE KONDURI	GUNTUR
136	CRLRC/142/2026 (CRLA/179/2023)	SAKALALA KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	PUBLIC PROSECUTOR	SPS NELLORE
137	CRLRC/537/2026 (CRLA/233/2015) IA 3/2026 Suspension Petition	GUDLA RAMESH Vs GUNTURU PARVATHI	CHUKKA KRANTHI KIRAN	TOTA TEJESWARA RAO PUBLIC PROSECUTOR	VISAKHAPATNAM
138	CRLRC/681/2026 (CRLA/90/2025)	KOTAKONDA SIVAIAH Vs THE STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	PUBLIC PROSECUTOR	SPS NELLORE
139	CRLRC/736/2026	B ANIL BHASKAR Vs B RIBKA	P NAGENDRA REDDY	THATHIREDDY ASHOK SRIVASTAVA PUBLIC PROSECUTOR	KURNOOL
140	CRLRC/1129/2026 (CRLA/85/2023)	NADLA SRI LATHA Vs THE STATE OF ANDHRA PRADESH	LINGALA HAZARATHAIAH	PUBLIC PROSECUTOR	SPS NELLORE
141	CRLRC/1136/2026 (CRLA/137/2023)	THORLAPATI DEVA NEERIKSHANA RAO Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO		KRISHNA

ADMISSION

142	CRLA/595/2023 (CRL.MP/50/2016) IA 1/2023 Condone Delay in Rep	QUESTNET ENTERPRISES INDIA PVT.LTD Vs COMPETENT AUTHORITY/ADDITIONAL DIRECTOR GENERAL OF POLICE	V R MACHAVARAM	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	SPS NELLORE
143	CRLA/596/2023 (CRL.MP/51/2016) IA 1/2023 Condone Delay Petition	QUESTNET ENTERPRISES INDIA PVT.LTD Vs COMPETENT AUTHORITY/ADDITIONAL DIRECTOR	V R MACHAVARAM	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	SPS NELLORE
144	CRLA/240/2025 (CC/417/2014)	VEGI SRINIVASA RAO Vs KOVVURI RAVINDRA REDDY	AKULA SRI KRISHNA SAI BHARGAV	N SIVA REDDY PUBLIC PROSECUTOR (C)	WEST GODAVARI
145	CRLA/34/2026 (SC/22/2023) IA 2/2026 Suspension Petition	KARIKE DAYAKAR Vs UNION OF INDIA	DUGGIRALA SUBASH	SANTHI CHANDRA	WEST GODAVARI

FOR EXTENSION OF INTERIM ORDERS

146	CRLRC/1051/2022 (CRL.MP/210/2020) IA 1/2022 Stay Petition	KARNATI ANKI REDDY @ GUNDU Vs THE STATE OF ANDHRA PRADESH	LINGALA HAZARATHAIAH	PUBLIC PROSECUTOR (AP) THANDAVA YOGESH LEGAL AID	YSR KADAPA

147	CRLRC/834/2024 IA 2/2024 Dispense with Petition IA 3/2024 Stay Petition	PUSALA SANJIVAIAH Vs THE STATE OF ANDHRA PRADESH	MUTYALA SOBHANADRI NAIDU	PUBLIC PROSECUTOR CHENNAKESAVALU K	GUNTUR

INTERLOCUTORY (ANTICIPATORY BAILS)

148	CRLP/9561/2026 IA 1/2026 Miscellaneous Petition	S. SAHADEVA REDDY Vs THE STATE OF ANDHRA PRADESH	YANAGUNURU SHASHANK	This case is pertaining to former/sitting MLAs/MPs case. (tom)	CHITTOOR

ADMISSION (MP AND MLA CASES)

149	CRLP/8864/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ANNABATTUNI SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR TAGORE YADAV YARAGORLA (CELL)	GUNTUR
150	WP/31368/2026 IA 1/2026-Direction Petition	VISWESWARA REDDY YELLAREDDYGARI Vs THE STATE OF ANDHRA PRADESH	KALAKOTI SUNIL KUMAR	GP FOR HOME	ANANTAPUR